

HIGH COURT OF HIMACHAL PRADESH, SHIMLA-171 001

No.HHC/Estt.1(18)/78-XIII-

Dated 24.02.2014.

OFFICE ORDER

In supersession of all earlier Officer Orders issued in this behalf, Hon'ble the Acting Chief Justice has been pleased to redistribute the Administrative and Executive Business pertaining to Civil and Sessions Divisions in the State of Himachal Pradesh amongst the Hon'ble Judges as under, with immediate effect:-

1. Hon'ble Mr. Justice Sanjay Karol : Shimla and Kinnaur
2. Hon'ble Mr. Justice Rajiv Sharma : Kangra and Chamba
3. Hon'ble Mr. Justice V.K. Sharma : Mandi, Kullu and Una
4. Hon'ble Mr. Justice Dharam : Sirmaur and Solan
Chand Chaudhary
5. Hon'ble Mr. Justice Tarlok Singh : Bilaspur and Hamirpur
Chauhan

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE

REGISTRAR GENERAL

Endst. No.HHC/Estt.1(18)/78-XIII-

Dated: 24.02.2014.

Copy forwarded for information to:-

1. The Registrar (Administration);
2. Principal Private Secretary to Hon'ble the Acting Chief Justice;
3. All the District & Sessions Judges/Additional District & Sessions Judges in the State;
4. All the OSDs/Additional Registrars/Secretaries to Hon'ble Judges;
5. All the Deputy Registrars/Assistant Registrars/Court Masters;
6. All the Section Officers/Protocol Officer/Public Relations Officer/ Private Secretaries/Chief Librarian/Marriage Counsellor;
7. The Secretary/Private Secretary/PAs to the Registrar General/Registrar (Inspection) /Registrar(Rules)/Registrar(Vigilance)/Registrar (Admn);
8. The Section Officer (Computer) is requested to upload the above Office Order on the High Court Website today itself.

(From Sr. Nos.1,2 to 8 High Court of H.P. at Shimla)

REGISTRAR GENERAL